

गृह-मन्त्रालय में राश्ट्र-मन्त्री (श्री विद्या चरण शुक्ल) (क) सगभग 439।

(ख) जी हा।

(ग) जी नहीं। किसी वेतनक्रम में स्थायित्व उसमें उपलब्ध रिक्तियों के आधार पर होता है न कि सेवा की किसी न्यूनतम अवधि पर। प्रत्येक वेतनक्रम की अधिभूत स्थायी सख्या के प्रतिवर्ष पुनरवलोकन तथा पुनर्निर्धारण तथा कुछ शर्तों के पूरा होने की स्थिति में अस्थायी पदों को स्थायी में परिवर्तित करने के बारे में अनदेखा पहले से ही लागू है। उपरोक्त प्रक्रिया द्वारा अधिभूत स्थायी सख्या में जितनी भी वृद्धि होगी उतनी ही अधिक सख्या में स्थानापन्न रूप में कार्य करने वाले अधिकारियों को स्थायी कर दिया जायगा।

#### Wage Board for Leather Industry

150 Shrimati Sushila Rohatgi: Will the Minister of Labour and Rehabilitation be pleased to state

(a) whether it is a fact that the Interim Report of the Wage Board for Leather Industry has not been implemented in many units in UP,

(b) if so, the steps taken by Government to ask the employers to implement the decision, and

(c) the number and names of units which have not yet implemented the recommendations?

The Minister of Labour and Rehabilitation (Shri Jaisukhlal Hathi). (a) and (c) Information is being obtained from the Government of UP and will be placed before the House when received

(b) The State Government through whom the implementation of the recommendations is being secured, propose to convene a tripartite conference of leather and leather goods industries to consider the question of expeditious implementation. Meanwhile

the field staff of the State Government are making all efforts to get the recommendations implemented voluntarily

#### Award of Industrial Tribunal, Andaman and Nicobar Islands

151. Shri K. E. Ganesh: Will the Minister of Labour and Rehabilitation be pleased to state

(a) whether Government are aware of the award of Industrial Tribunal, Andaman and Nicobar Islands, in the matter of industrial dispute between the workmen of Wimco Factory, Port Blair and the Andaman Timber Industries and their respective managements, and

(b) whether Government propose to implement this award in the Government industrial undertakings also?

The Minister of Labour and Rehabilitation (Shri Jaisukhlal Hathi):

(a) and (b) Information has been called for from the Andaman and Nicobar Administration. A further answer will be placed on the Table of House after the information is received by the Government

#### Insult to National Flag by a Seaman

152 Shri Ram Kishan Gupta: Will the Minister of Home Affairs be pleased to state

(a) whether it is a fact that a Pakistani-inspired Seaman in the Minicoy Islands insulted the Indian National Flag on the Independence day this year and

(b) if so, the action taken in this regard?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla) (a) No, Sir

(b) Does not arise

#### Emoluments of Telegraphists and Tele-printer Operators

153. Shri Satya Narain Singh: Will the Minister of Communications be pleased to state